

TRISOOLEE PYCE ACT 1844

ACT NO. XIII. OF 1844

(Rep., Act 8 of 1868)

[15th June, 1844.]

Passed by the Governor General of India in Council on the 15th June, 1844.

AN Act for making Trisoolee Pyce no longer a legal tender within the Province of Benares, and for their withdrawal from circulation.

It is hereby enacted, that from and after the First day of August 1844, the Trisoolee Pyce struck for the Province of Benares, under the Provisions of Regulations X. of 1809 and VII. of 1814, and at the Saugor Mint, shall cease to be a legal tender within the Province of Benares.

II. And it is hereby enacted, that until the said First day of August 1844, such Trisoolee Pyce shall be received on account of the Government and shall be exchanged by tale (that is to say, every Trisoolee Pyce paid in shall be received as one Company's Pyce, and one Company's Pyce shall be given for every Trisoolee Pyce presented for exchange) at such Treasuries or other places within the Province of Benares as shall be pointed out for that purpose in any Proclamation of the Lieutenant Governor of the North Western Provinces.

III. And it is hereby enacted, that immediately after the passing of this Act, the said Lieutenant Governor shall issue a Proclamation pointing out the Treasuries of other Places within the Province of Benares at which such Trisoolee Pyce shall be so received and exchanged as aforesaid, and notifying any Regulations respecting such receipt or exchange as the said Lieutenant Governor may deem it expedient to establish for the carrying into effect of the same, for the prevention of fraud therein, and especially for the rejection of such Trisoolee Pyce as may appear to the Officer appointed to receive or exchange the same under this Act, to be undoubtedly spurious.

IV. And it is hereby enacted, that it shall be lawful for the said Lieutenant Governor, if he shall see fit, to order that in any case one Company's Rupee shall be given for every 64 Trisoolee Pyce so presented for exchange, and that in every such case one Company's Rupee shall be given for every 64 Trisoolee Pyce accordingly.
